

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCHES

C.A. (CAA)/2508/230-232 /(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.08.2018**

NAME OF THE PARTIES: IVEM Advisory Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

---

**Order**

25. C.A. (CAA)/2508/230-232 /(MB/2018)

At request of the counsel for the petitioner, list this matter on  
06.09.2018.

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)